

(b) if so, whether the study team had visited Karnataka and Bellary;

(c) whether the study team has submitted its report to the Planning Commission; if so, the details thereof; and

(d) the action taken by the Planning Commission on the report?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) No, Sir.

(b) to (d). Do not arise.

[*Translation*]

#### Copying in the Examination

4898. SHRIGANGA CHARAN LODHI: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn towards reported mass

copying in the examination of Central Board held in March, 1990; and

(b) if so, the action being taken by Government in regard thereto and the number of cases registered so far?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). According to the information furnished by the Central Board of Secondary Education (CBSE) no case of mass copying has been reported from any examination centres during the examinations conducted by CBSE in March, 1990. Some cases of copying by individual candidates in these examinations have, however, been reported. The number of cases involving unfair means reported till 11.4.90 with regard to these examinations are as follows—

(i)	All India Senior School Certificate Examination (Class XII)	—	24 cases
(ii)	All India Secondary Examination (Class X)	—	22 cases
(iii)	Delhi Senior School Certificate Examination (Class XII)	—	260 cases
(iv)	Delhi Secondary School Examination (Class X)	—	361 cases

These cases will be processed by the CBSE as per their normal procedure.

#### Shifting of Pandit Govind Ballabh Pant Institute of Environmental Studies

4899. SHRI M.S. PAL: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received

any memorandum to shift Pandit Govind Ballabh Pant Institute of Environmental Studies, Almora;

(b) whether Government propose to shift this institute outside Kumaon region; and

(c) if so, the details in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON):

(a) No, Sir.

(b) No, Sir.

(c) Does not arise.

[English]

**Financial Irregularities in J.N.U**

4900. PROF. VIJAY KUMAR MALHOTRA:  
SHRI DHARMESH PRASAD VARMA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have received any complaint regarding misuse of the fund of the schools of the Jawaharlal Nehru University to the tune of Rs. 2.5 lakhs:

(b) whether any inquiry has been conducted into the matter;

(c) if so, the details thereof and action taken against the persons found guilty; and

(c) the measures being taken to avoid such incidents of financial irregularities/malpractices?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON):

(a) to (d). According to the information fur-

nished by Jawaharlal Nehru University, defalcation of funds to the tune of about Rs. 2.32 lakhs on account of postage stamps and franking machine in the School of International Studies was detected by the University in April, 1989. The matter was referred to the Finance Officer for inquiry and report. However, his report dated 31.7.1989 did not clearly identify the guilty persons. Therefore, the Vigilance Officer of the University was appointed as Inquiry Officer on 6.9.89 to conduct an inquiry into the said defalcation. The terms of reference of the inquiry are as follows:—

- (i) to determine as to who defalcated and cheated the University to the extent of about Rs. 2.32 lakhs;
- (ii) to fix responsibility in the matter; and
- (iii) to suggest steps to prevent recurrence of such serious lapses.

The inquiry is in an advanced stage.

Meanwhile, the University has taken the following steps to prevent recurrence of such incidents:—

- (i) the despatch work of the School of International Studies has been merged with the Central Despatch of the University;
- (ii) specimen signatures of all officers authorised to sign financial transactions have been obtained and kept with the Finance Department for being tallied whenever requisitions for advances or settlements thereof are received; and
- (iii) provisions regarding drawal of advances are being enforced strictly.